

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (S.J.) No. 935 of 2006

....

Punwa Mal & Ors. Appellants

Versus

The State of Jharkhand Respondent

....

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellants : None
For the State : Mr. S.K.Srivastava, APP

....

The matter was taken up through Video Conferencing. Learned counsel for the State had no objection with it and submitted that the audio and video qualities are good.

05/26.03.2021 Nobody appears on behalf of the appellants.
Put up this case after four weeks.

(Rajesh Kumar, J.)

Shahid/